

National Company Law Tribunal
Allahabad Bench
Allahabad

65(ND)/2014

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.11.2016.

NAME OF THE COMPANY: M/s Kumud Bhargava

Vs.

M/s Associated Chemicals Ind.(Kanpur) Pvt.Ltd.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
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1.

2.

Order dated 17.11.2016

CP No. 65(ND)/2014 M/s Kumud Bhargava Vs. M/s
Associated Chemicals Ind. (Kanpur) Pvt. Ltd.

Orders in CA 85/2016 are pronounced by separate order. The CA is allowed in terms of the order and stand disposed of. The respondents are directed to submit a compliance report of order within four weeks from the date of receipt of copy of this order. For report compliance of the orders of the Bench list on 21.12.2016. Office shall send copy of order to both the parties forthwith.

List on 21.12.2016.

SH.V.S.R. AVADHANI (Judicial Member)

SH. H.P. CHATURVEDI (Judicial Member)

Dated 17.11.2016